

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3019
ANSWERED ON:05.09.2007
BLOOD BANKS
Murmu Shri Hemlal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has conducted any survey to find out the number of blood banks in each State;
- (b) if so, the details thereof;
- (c) whether the examination of CMV (Cyclo Magolo Virus) has not been made mandatory; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b): No, Sir. As per the provisions in the Drugs and Cosmetics Act, it is mandatory requirement to obtain a license before starting a blood bank. A statement indicating state-wise number of licensed blood banks is enclosed.

(c) & (d): Yes Sir. As per the provisions made in the Drugs and Cosmetics Act, each unit of blood has to be free from five Transfusion Transmissible Infections viz. HIV, Hepatitis - C, HbsAg, VDRL and Malaria. Accordingly, the screening for CMV is not mandatory.